

Annexure – 3

Name of the Corporate Debtor: Prolific Systems and Technologies Private Limited; Date of commencement of CIRP: 26.08.2025 and order received/communicated on 11.11.2025; List of creditors as on:28.04.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Axis Bank Limited	09-09-2025	₹ 32,64,90,489.67	₹ 30,68,58,265.67	Financial Debt	Yes	Yes	No	43.29%	₹ 0.00	₹ 0.00	₹ 1,96,32,224.00	₹ 0.00	Bank guarantee of ₹1,86,74,913/- was added twice; one entry admitted, the duplicate rejected. b) 2% penal interest on ECLGS rejected as security was created within the stipulated time as per sanction letter
2	J.C. Flowers Asset Reconstruction	09-09-2025	₹ 34,03,03,435.32	₹ 34,03,03,435.32	Financial Debt	Yes	Yes	No	48.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	National Skill Development Commission	09-09-2025	₹ 6,17,63,474.00	₹ 6,17,63,474.00	Financial Debt	Yes	No	No	8.71%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
	Total		₹ 72,85,57,398.99	₹ 70,89,25,174.99					100.00%	₹ 0.00	₹ 0.00	₹ 1,96,32,224.00	₹ 0.00	